

CENTRAL ADMINISTRATIVE TIRBUNAL PRINCIPAL BENCH

CP.285/2006 MA.1570/2006 OA.1479/2004

New Delhi this the 6th day of September, 2006

Hon'ble Mr. Justice M.A.Khan, Vice Chairman (J) Hon'ble Mr.N.D.Dayal, Member (A)

Ahtesham Raja
Ex head Constable of Delhi Police
(PIS No.28740580)
R/o Qr.No.2, Type-1,
P.S. Preet Vihar, Delhi.
(By Advocate: Shri Anil Singal)

..... Applicant.

Versus

- Sh. K.K. Paul
 Commissioner of Police
 Police Head Quarters,
 LP. Estate, New Delhi.
- 2. Sh. R.S.Krishnia
 Addl. C.P.(Security)
 Security Main Lines,
 Vinay Marg, New Dlehi
- 3. Sh.D.S.Norawat
 Addl. D.CP., H.Q (Security)
 Security Main Lines,
 Vinay Marg, New Delhi.
 (By Advocate: None)

... Respondents.

ORDER (ORAL)

By Hon'ble Mr. Justice M.A.Khan, Vice Chairman(J)

Learned counsel for applicant states that he wishes to file Writ Petition before the Hon'ble High Court against the order of the Tribunal and now he does not want to pursue the present CP and it may be dismissed as withdrawn. Accordingly, this CP-285/2006 is dismissed as withdrawn. MA.1570/2006 filed on 05.09.2006 also stands disposed off.

(N.D.Dayal)

Member (A)

(M.A.Khan) Vice Chairman (J)

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